

Annexure-6

Name of the corporate debtor: M/s Evershine Solvex Private Limited; Date of commencement of liquidation: 23.01.2023; List of stakeholders as on: 17.03.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						
1	Ricella Health Ltd.	06.06.2020 @	19,00,000	19,00,000	Unsecured	NIL	NA	-	0.81	-	-	-	-	-	The Claim as received during the CIRP is taken as such in liquidation

@Submitted to the IRP during CIRP period

